

आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ - अहमदाबाद /

**IN THE INCOME TAX APPELLATE TRIBUNAL
AHMEDABAD - BENCH 'D'**

**BEFORE SHRI RAJPAL YADAV, JUDICIAL MEMBER
AND
SHRI WASEEM AHMED, ACCOUNTANT MEMBER**

आयकर अपील सं./ ITA No.1147/Ahd/2019

निर्धारण वर्ष/Asstt. Year: 2014-2015

Om Education Trust B/405, Agngel Complex B/h. Blue Star Building Opp: Old High Court Navrangpura Ahmedabad 380 009. PAN : AAATO 0959 L	Vs.	CIT (Exemption) Ahmedabad.
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अपीलार्थी (Appellant)		प्रत्यर्थी (Respondent)
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Assessee by :	None (Withdrawal)
Revenue by :	Shri Deelip Kumar, Sr.DR

सुनवाई की तारीख/Date of Hearing : 20/01/2020
घोषणा की तारीख/Date of Pronouncement: 20/01/2020

आदेश/ORDER

PER RAJPAL YADAV, JUDICIAL MEMBER:

Present appeal is directed at the instance of the assessee against order CIT(Exemption), Ahmedabad dated 18.3.2019 passed under section 263 of the Income Tax Act for the Asstt.Year 2014-15.

2. Assessee has filed a letter dated 16.1.2020 stating that since they have received order under section 143(3) r.w. section 263 of the Act, they want to withdraw its appeal and therefore seeks permission for the same. In view of the prayer of the assessee, we dismiss appeal of the assessee as withdrawn.

3. In the result, appeal of the assessee is dismissed as being withdrawn.

Order pronounced in the Court on 20th January, 2020 at Ahmedabad.

Sd/-
(WASEEM AHMED)
ACCOUNTANT MEMBER

Sd/-
(RAJPAL YADAV)
JUDICIAL MEMBER